

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s). 9540-9541/2010

STANDARD CHARTERED BANK Appellant(s)  
 VERSUS  
 ANDHRA BANK FINANCIAL SERVICES LTD & ORS Respondent(s)  
 (With appln.(s) for permission to file additional documents and  
 office report)

Date : 28/01/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. GOPALA GOWDA  
 HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)  
 Mr. Ram Jethmalani, Sr. Adv.  
 Mr. Tushad Cooper, Adv.  
 Ms. Rashna Mistry, Adv.  
 Mr. Mahesh Agarwal, Adv.  
 Ms. Parul Shukla, Adv.  
 Mr. Vikrant Pachnanda, Adv.  
 Mr. Rishi Agrawala, Adv.  
 Mr. E. C. Agrawala, Adv.

For Respondent(s)  
 RR 3-10  
 Mr. Rohit Kapadia, Sr. Adv.  
 Ms. Sunita Dutt, Adv.  
 Mr. Shrinivas Deshmukh, Adv.  
 Mr. Siddarth Thakker, Adv.  
 Mr. Shashank Trivedi, Adv.  
 Mr. Anupam Lal Das, Adv.

Mr. Subramonium Prasad, Adv.

Mrs V. D. Khanna, Adv.

M/s. Karanjawala &amp; Co., Adv.

UPON hearing the counsel the Court made the following  
 O R D E R

Arguments of Mr. Ram Jethmalani, learned senior counsel  
 appearing on behalf of the appellant, are concluded. To he  
 ar

Mr. Rohit Kapadia, learned senior counsel appearing on behalf of  
 Signature Not Verified

respondent Nos. 3 to 10, list these matters tomorrow.

Digitally signed by  
 Sushil Kumar Rakheja

Date: 2015.01.29

15:45:19 IST

Reason:

(S. K. RAKHEJA)  
 COURT MASTER

(MALA KUMARI SHARMA)  
 COURT MASTER